

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 348 OF 2020

Edcon Real Estate Developers & Ors.

..... Petitioner

V e r s u s

State of Goa & Ors.

..... Respondents

Mr. Ryan Menezes, Ms. Gina Almeida and Mr. Nigel Fernandes, Advocates for the Petitioners.

Mr. D. Pangam, Advocate General with Mr. P. Arolkar, Additional Government Advocate for the Respondents.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 23rd November, 2020

P.C.

1. Heard Mr. Ryan Menezes, the learned Counsel for the petitioners and Mr. D. Pangam, the learned Advocate General for the respondents.
2. The learned Counsel for the parties have no objection to this Bench taking up this matter.

3. Stand over to 01.12.2020, in order to enable the learned Advocate General to obtain instructions from the concerned Departments.

M. S. JAWALKAR

M. S. SONAK, J.

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